

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 284 of 2013

Dated : 11th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Raj West Power Ltd.

..... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s):

**Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Avinash Menon
Ms. Anushree Bardhan**

ORDER

Admit. Issue notice to the Respondents returnable on 16.12.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **16.12.2013.**

**(Rakesh Nath)
Technical Member**
ts/ak

**(Justice M. Karpaga Vinayagam)
Chairperson**